

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 23(ND)16
CA. NO.

CORAM:

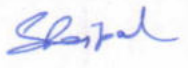
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016**

NAME OF THE COMPANY: Ganga Devi Agarwal V/s. M/s. K.K. Electrotrade Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Saurabh Rajpal Ankit Shah	Advocate	Item 1 Respondent No. 1 to 5	

ORDER

Learned counsel for the respondent is present. None for the petitioner. Learned counsel for the petitioner has failed to file the rejoinder within the period stipulated in the order dated 27th July 2016 of this tribunal. Therefore, his right to file the same is closed.

List on 19.10.2016 for arguments.

Sd/-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)